NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 118(ND)13 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY: M/s. Radhey Shyam Sharma V. Shrimat Mahaveer Buildcom (P) Ltd & Ors.

SECTION OF THE COMPANIES ACT: 397/398

1. SandrepTaneja Advocate Respondent Streyer

ORDER

None is present on behalf of the petitioner despite the matter being called out repeatedly since morning. None was present on their behalf even on the previous dates i.e., 28.04.2016, 15.07.2016 & 01.08.2016. Court notice was duly issued to the petitioner through their counsel, but none has appeared.

In view of the above, this petition is dismissed for default.

(Ina Malhotra)

(R. Varadharajan)
Member Judicial

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